

ITEM NO.501

COURT NO.1

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.2357/2017

GOVT. OF NCT OF DELHI

Appellant(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With IA No. 190006/2022 - APPLICATION FOR PERMISSION, IA No.9607/2023 - INTERVENTION APPLICATION and IA No.9555/2023 - INTERVENTION APPLICATION)

WITH W.P.(C) No.887/2021 (X)

(With IA No.97201/2021 - STAY APPLICATION)

Date : 17-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE KRISHNA MURARI  
HON'BLE MS. JUSTICE HIMA KOHLI  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s)

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Mr. Chaitanya Gosain, Adv.  
Mr. Anand Thumbayil, Adv.  
Mr. Shailendra P Singh, Adv.  
Mr. Sushant Mehra, Adv.

WPC 887/2021

Mr. Shadan Farasat, AOR

**For Respondent(s)** Mr. Tushar Mehta, SG  
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Mr. Kanu Agarwal, Adv.  
Mr. Saurabh Mishra, Adv.  
Mr. Rajesh Kumar Singh, Adv.  
Mr. Padmesh Mishra, Adv.  
Mr. Arkaj Kumar, Adv.  
Ms. Tanya Aggarwal, Adv.  
Mr. Gaurang Bhushan, Adv.  
Ms. Harshita Sukhija, Adv.  
Mr. Shivam Shukla, Adv.  
Mr. Nakul Rai, Adv.  
Ms. Ashina Gupta, Adv.  
Mr. Arvind Kumar Sharma, AOR

CA 2357/2017 Mr. Gagan Gupta, AOR

CA 2357/2017 Mr. K.R. Sasiprabhu, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Arguments heard in-part.
- 2 Put up for further hearing tomorrow (18.01.2023) at 10.30 am.

**(CHETAN KUMAR)  
A.R. - cum - P.S.**

**(BEENA JOLLY)  
Court Master**